(b) whether it is a fact that only two months notice was given to the teachers as well as the taught to prepare themselves for the Board examination;

(c) whether it is a fact that the teachers were unable to do full justice to the prescribed course within this short span of time; and

(d) whether a greater number of failures are expected because the courses have been rushed through.

The Minister of Education (Shri M. C. Chagla): (a) and (b). No, Sir.

The usual annual examination is being conducted this year in 3 subjects only by an *ad hoc* Committee. The intimation that the examinations will be so conducted was given in December, 1963. No notice as such, was required or given.

(c) No, Sir. No new course was prescribed for these examinations.

(d) No, Sir. The courses were taught throughout the academic session.

श्री यशपाल सिंह : क्या सरकार को यह पता है कि अगर सैशन के शुरू में कह दिया जाता, तो विद्यार्थियों को इतनी दिक्कत न होती, क्योंकि विद्यार्थियों के लिए कोर्स पहाड़ जैसा मुश्किल हो गया था ?

श्री मु० क० चागला : स्टुडेंट्स को कोई दिक्कत नहीं हुई थी। जो कोर्स पहले चलता था, वही कोर्स रखा गया था। इम्तहान भी वही था।

श्री यशपाल सिंह : अध्यापक कोर्स को पूरा पढ़ा नहीं सके हैं, क्योंकि शार्ट नोटिस के मुताबिक इम्तहानों को बोर्ड के अधीन कर दिया गया है ।

अध्यक्ष महोदय : मिनिस्टर साहब कहते हैं कि कोर्स वही है, बदला नहीं है ।

श्री यशपाल सिंह : इम्तहान लेने वाली बाडी बदल गई है। पहले बोर्ड इम्तहान नहीं लेता था। सरकार ने इस बारे में एक महीने पहले जो डिसिजन लिया, इसका यह नुक्सान हुआ कि उन विद्यार्थियों के इम्तहान का तरीका बदल गया। पहले जो एग्जामिनर थे, जो परचे सैट करते थे, वे बदल गये।

अध्यक्ष महोदय : इम्तहान देने वाले चाहे बदल गए हों, लेकिन जब इम्तहान देने वालों के लिए वही कोर्स था, तो फिर चाहे बोर्ड हो या कोई दूसरी बाडी हो, विद्यार्थियों को तैयारी तो करनी थी।

श्री यशपाल सिंह : क्वैस्टियन सेट करने वाले बदल गये। जो बीस साल से परीक्षा ले रहे थे, वे बदल गये।

श्री शिव नारायण : क्या यह सही है कि मिडिल कोर्स कर देने से अब गवर्नमेंट उन लड़कों को अलग से सर्टिफिकेट देगी, जो कि मिडल पास करेंगे ?

श्री मु० क० चागला : वह सवाल नहीं उठता है। सिर्फ एक ही चेंज हुआ है कि इम्तहान स्कूलों के बजाये बोर्ड लेगा। और कोई फर्क नहीं पड़ा है।

श्री ओंकार लाल बेरवा : पुरानी व्यवस्था में क्या गलती पाई गई कि वह एग्जामिनेशन बोर्ड के तहत कर दिया गया ?

श्री मु० क० चागला : को-आर्डिनेशन और हायर स्टैंडर्ड करने के लिए ऐसा किया गया।

शिक्षा नीति के निर्धारण में अध्यापकों का योग

*११४४. **श्री सिद्धेश्वर प्रसाद** : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रीय श्रव्य-दृश्य शिक्षण संस्थान की १० अप्रैल, १९६४ की नई दिल्ली में हुई बैठक में उन्होंने

घोषणा की थी कि अध्यापकों को सरकारी शिक्षा नीति निर्धारण करने में हाथ बटाने का पूरा अवसर दिया जाना चाहिये ;

(ख) यदि हां, तो किस रूप में ; और

(ग) यदि सरकार ने इस सम्बन्ध में कोई निर्णय किया है तो उसका विवरण क्या है ?

शिक्षा मंत्री (श्री मु० क० चागला) : (क) जी हां। इसका अभिप्राय, शिक्षा की नीतियों और कार्यक्रमों के बारे में अध्यापकों के विचार मालूम करना और यथापूर्वक उन पर विचार करना है।

(ख) और (ग). मामले पर विचार किया जा रहा है।

[(a) Yes Sir. The intention is to ascertain and duly consider the views of teachers regarding educational policies and programmes.

(b) and (c). The matter is under consideration.]

श्री सिद्धेश्वर प्रसाद : मैं यह जानना चाहता हूं कि माननीय शिक्षा मंत्री ने शिक्षा नीति के निर्धारण में शिक्षकों के योगदान की जो बात कही थी, उस का कारण क्या था— वह कौन सी बात थी, जिस की वजह से उन्होंने इस तरफ ध्यान आकृष्ट किया था।

Shri M. C. Chagla: I felt that in setting down educational policy it was essential to see that the teachers participated both in the making of the policy and its implementation. It is wrong to keep teachers outside this. So far, we have not taken as much advice from them as we should.

श्री सिद्धेश्वर प्रसाद : क्या सरकार के ध्यान में यह बात लाई गई है कि अभी तक विधान परिषदों में टीचर्ज को जो रिप्रिजेंटेशन मिला हुआ है उस को खत्म करने की बात चल रही है, यदि हा, तो शिक्षा नीति के निर्धारण में शिक्षकों का जो योगदान रहा है वह क्या समाप्त नहीं हो जायेगा ? यदि हां तो इसको दूर करने के लिए सरकार क्या कर रही है ?

Shri M. C. Chagla: The only way to gather the views of the teachers is not through the constituencies or through the election to the legislative councils. There are various ways of finding out what teachers want or what they feel about education or what their ideas of projects are.

Dr. L. M. Singhvi: May I know in what specific way and through what institutional devices it is proposed to extend the opportunity for teachers to participate in the formulation of educational policies?

Shri M. C. Chagla: As the hon. Members know, there are many teachers' organisations in India, there are universities, there are colleges, there are schools, and we can get from them their views, their representations; there should be no difficulty about it.

श्री योगेन्द्र झा : आज सरकार के द्वारा ही शिक्षा नीति तय होती है और दिन-व-दिन राजनीतिक सत्ता का असर जीवन के हर क्षेत्र पर बढ़ता जा रहा है। ऐसी स्थिति में यह जरूरी है कि शिक्षक भी...

अध्यक्ष महोदय : आप कहना क्या चाहते हैं ?

श्री योगेन्द्र झा : शिक्षा नीति के मामले में वे अपना सक्रिय योगदान तभी कर सकते हैं जब कि उनको राजनीति में सक्रिय भाग लेने दिया जाये। क्या सरकार इस बात पर विचार कर रही है कि शिक्षकों को राजनीति में भाग लेने दिया जाय ?

Mr. Speaker: Shri Bhagwat Jha Azad.

श्री योगेन्द्र झा : उत्तर नहीं दिया गया है। वह जवाब देने को तैयार हैं।

अध्यक्ष महोदय : वह तैयार भी हों तो भी मैंने इजाजत नहीं दी है ।

That is a different thing altogether.

Shri Bhagwat Jha Azad: While referring to the say of teachers, the hon. Minister came up to the higher secondary level. Am I to understand that teachers will have a say only up to that level, or will it be also extended to the primary and elementary stages?

Shri M. C. Chagla: No, Sir. I happened to say what I did say at a gathering of secondary teachers, and necessarily my remarks were confined to that body. There is no reason why the advice and suggestion of teachers teaching in the primary and elementary schools should not be taken.

Shrimati Savitri Nigam: May I know in what way the teachers of various categories are going to be associated with the policy-making body in the Education Ministry?

Shri M. C. Chagla: I though I had explained that. We gather their views, their representations, and try to see if we can give effect to what they are thinking.

Dr. Saropini Mahishi: May I know whether there is any intention to give specific percentage of representation to teachers at all levels in the advisory bodies at the State level and also at the Central level?

Shri M. C. Chagla: Teachers are members of many bodies, but we do not have specific representation for teachers. In appointing any advisory body, we take into consideration the fact that teachers should be represented, and I think most of our advisory bodies have teachers.

Shri S. N. Chaturvedi: May I know in what respects the present devices and modes of consultation have been found deficient which led to these observations by the hon. Minister?

Shri M. C. Chagla: We had not consulted the teachers as a body. We have individual teachers on our organisations, but the idea now is that if you have organised teachers' opinion, that opinion should be taken into consideration in laying down policy and implementation of the policy.

Shri D. J. Naik: Education is a State subject. May I know whether the Government of India would advise the State Governments to ascertain the views of primary, secondary and higher educational teachers in this matter?

Shri M. C. Chagla: Yes, Sir. I am conscious of the fact that education is a State subject, and very often we have to go through the State Governments to take any action in this matter.

Industrial Management Pool

\+

*1145. { **Shri S. M. Banerjee:**
Shri Daji:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government propose to wind up the Industrial Management Pool;

(b) if so, the reasons therefor;

(c) the measures proposed to be taken to safeguard the interests of the officers forming the pool;

(d) whether any memorandum has been received from the Association of Industrial Management Pool Officers; and

(e) if so, the action taken thereon?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) to (c). In the context of increasing industrial activities in the Public sector, the whole question of staffing managerial posts in the public sector is being re-examined.

(d) Yes, Sir.

(e) It is also being examined.

Shri S. M. Banerjee: It appears from both the question and the answer that a memorandum has been received from the association of the industrial management pool officers by